

SHARIEF): (a) to (c). About 1500 families are likely to be displaced due to implementation of the Khadia Coal Project of the Northern Coalfields Limited. The coal company has already earmarked 1545 plots in village Gharsari Chandwar for rehabilitation of the villagers. In addition to the home-stead sites, the company has also developed infrastructures, like, roads, school building, Panchayat Bhawan, electric lines, water supply etc. in the rehabilitation village.

(d) As a policy, it is not possible for the coal companies to provide job to each and every land loser. A small percentage of them does get employment, depending upon the vacancies created in new projects; but jobs can not be guaranteed to all. However, the coal companies do give preference in employment to land oustees subject to their requirement.

[English]

#### Diesel Car

3901. SHRIMATI BASAVARAJESWARI:  
SHRI S.B. SIDNAL:  
SHRI S.M. GURADDI:

Will the Minister of INDUSTRY be pleased to state:

(a) whether it is a fact that a diesel car will be on the road in early 1989;

(b) if so, the total cost of diesel car;

(c) the number of such cars likely to be manufactured per annum; and

(d) to what extent it will save the money as compared to petrol cars?

THE MINISTER OF STATE IN THE DEPARTMENT OF INDUSTRIAL DEVELOPMENT IN THE MINISTRY OF INDUSTRY (SHRI M. ARUNACHALAM): (a) M/s Hindustan Motors are already manufacturing a diesel car. M/s. Premier Automobiles Ltd., have stated that they propose to intro-

duce a diesel version of passenger car in 1989.

(b) M/s. Premier Automobiles Ltd. have not yet worked out the cost of their diesel car.

(c) M/s. Premier Automobiles Ltd. propose to manufacture 3,600 nos. of such cars during the first year of commercial production.

(d) As the cost of the proposed diesel car has not yet been worked out, such a comparison is not possible at this stage.

#### Unclaimed Dividends

3902. SHRI S.B. SIDNAL:  
SHRI G.S. BASAVARAJU:  
SHRI SWAMI PRASAD  
SINGH:

Will the Minister of INDUSTRY be pleased to state:

(a) whether the Indian Chamber of Commerce and Industry (ICCI) has suggested that each shareholder should be required to nominate a person to whom the shares and income accruing from them should be developed;

(b) if so, whether this would help mitigate the accumulation of unclaimed dividends;

(c) Government's reaction thereon; and

(d) the total unpaid and unclaimed dividends during 1987-88 and how these unpaid unclaimed dividends are being disposed?

THE MINISTER OF STATE IN THE DEPARTMENT OF INDUSTRIAL DEVELOPMENT IN THE MINISTRY OF INDUSTRY (SHRI M. ARUNACHALAM): (a) to (c). Such a suggestion has been made by the Federation of Indian Chambers of Commerce and Industry to the Ministry of Personnel, Public Grievances & Pension, (Department of Administrative Reforms and Public

Grievances), which has undertaken a study on simplification of procedures relating to payment of unpaid/unclaimed dividend to the share-holders of companies. The study report is awaited.

(d) The time and effort involved in collecting the information will not be commensurate with the results likely to be achieved.

[Translation]

#### Issue of Industrial Licences

3903. SHRI RAM BHAGAT PASWAN:  
Will the Minister of INDUSTRY be pleased to state:

(a) the number of industrial licences issued to large industries during the last three years alongwith the details of such industrial houses; and

(b) the details of the items to be manufactured for which industrial licences have been issued and places where the industries are to be set up?

THE MINISTER OF STATE IN THE DEPARTMENT OF INDUSTRIAL DEVELOPMENT IN THE MINISTRY OF INDUSTRY (SHRI M. ARUNACHALAM): (a) The number of industrial licences issued during the last three years to various undertakings registered under the MRTP Act are indicated in the table below:

Year	No. of industrial licences granted to MRTP Companies
1	2
1985	106
1986	124
1987	105

(b) Statements I & II indicating the Scheduled Industry-wise and State-wise break-up of industrial licences granted during the years 1985 to 1987 to MRTP Companies are given below.

#### STATEMENT-I

*Scheduled Industry-wise break-up of number of Industrial licences issued during the years 1985, 1986 and 1987 to MRTP Undertakings*

Scheduled Industry	1985	1986	1987
1	2	3	4
1. Metallurgical Industries	4	5	5
2. Boilers & Steam Generating Plants	1	—	—
3. Prime Movers (other than electrical equipments)	—	2	—
4. Electrical Equipments	19	19	20
5. Telecommunications	1	7	4
6. Transportation	12	9	3